

IN THE HIGH COURT OF ORISSA AT CUTTACK

W. P. (C) No.18607 of 2021

Sanjiv Joshi

....

Petitioner

In person

-versus-

State of Odisha and others

....

Opposite Parties

Mr. P. K. Muduli, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE A. K. MOHAPATRA**

**ORDER
16.12.2021**

Order No.

13. 1. Mr. S. K. Patjoshi, learned Senior Counsel for the Petitioner is again stated to be in some personal difficulty today.
2. Accordingly, list on 5th January, 2022.

**(Dr. S. Muralidhar)
Chief Justice**

**(A. K. Mohapatra)
Judge**